

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT NO.1)
NEW DELHI.**

701/2014

In the matter of:

Bhajan Singh Pratap Singh & Co. Pvt. Ltd.

SECTION: Under Section 391 to 394

Order delivered on 22.02.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**SHRI S.K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

For the Petitioner Rakesh Sinha and Avinash Singh.
For OL Amish Tandon & Ajeyo Sharma, Stndg.

ORDER

Pleadings are complete. List the matter for final hearing on
02.04.2018.

Sd/-

**(S.K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

KCS